

ITEM NO.101

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal Nos.946-947/2019

ASHOK KUMAR SINGH CHANDEL

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No.33282/2021 - FOR PERMISSION; IA No.93464/2019 - FOR PERMISSION; IA No.165102/2019 - FOR CLARIFICATION/DIRECTION; IA No.82158/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.146335/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.60470/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.57532/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.115258/2019 - FOR EXEMPTION FROM FILING O.T.; IA No.93467/2019 - FOR EXEMPTION FROM FILING O.T.; IA No.57531/2021 - FOR EXEMPTION FROM FILING O.T.; IA No.90143/2019 - FOR EXEMPTION FROM FILING O.T.; IA No.90145/2019 - FOR GRANT OF BAIL; IA No.146334/2021 - FOR INTERIM BAIL; and, IA No.37931/2021 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Cr1.A. No. 1030-1031/2019 (II)

(IA No.73531/2020 - FOR ANTICIPATORY BAIL; IA No.100207/2019 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; and, IA No.100205/2019 - FOR EXEMPTION FROM FILING O.T.)

Cr1.A. Nos.1046-1047/2019 (II)

(IA No.107201/2020 - FOR CANCELLATION OF BAIL; IA No.54515/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.50934/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.54512/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.127729/2019 - FOR EXEMPTION FROM FILING O.T.; IA No.94718/2019 - FOR EXEMPTION FROM FILING O.T.; IA No.54514/2020 - FOR EXEMPTION FROM FILING PAPER BOOKS; IA No.50931/2020 - FOR GRANT OF BAIL; and, IA No.96839/2019 - FOR PERMISSION TO PLACE ON RECORD THE MEDICAL RECORD OF THE PETITIONER)

Cr1.A. Nos.1269-1270/2019 (II)

(IA No.119529/2019 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.119526/2019 - FOR EXEMPTION FROM FILING O.T.; and, IA No.119527/2019 - GRANT OF BAIL)

Cr1.A. Nos.1804-1805/2019 (II)
(IA No.172861/2019 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.172859/2019 - FOR EXEMPTION FROM FILING O.T.; and, IA No.172860/2019 - FOR GRANT OF BAIL)

Cr1.A. Nos.1980-1981/2019 (II)
(IA No.169397/2019 - FOR EXEMPTION FROM FILING O.T.; IA No.169399/2019 - FOR GRANT OF BAIL; and, IA No.169398/2019 - FOR STAY)

Cr1.A. Nos.1279-1280/2019 (II)
(IA No.9540/2021 - FOR EXEMPTION FROM FILING O.T.; IA No.114089/2019 - FOR EXEMPTION FROM FILING O.T.; IA No.9539/2021 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.132397/2019 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No.10742/2019 (II)
(IA No.33286/2021 - FOR TAGGING/DETAGGING; and, IA No.170755/2019 - EXEMPTION FROM FILING O.T.)

W.P.(Cr1.) No.57/2022 (X)
(FOR ADMISSION; and, IA No.21049/2022 - FOR EXEMPTION FROM FILING O.T.)

Date : 24-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

Counsel for the Parties:

Mr. Harin P. Raval, Sr. Adv.
Mr. Shiv Kumar Pandey, Adv.
Mr. Abhay Raj Singh Chandel, Adv.
Mr. Chandrashekhar A. Chakalabbi, Adv.
Mr. Awanish Kumar, Adv.
Mr. Abhinav Garg, Adv.
Mr. D. Girish Kumar, Adv.
Mr. Kumar Vinayakam Gupta, Adv.
Mr. Kartikey Kanojiya, Adv.
M/s. Dharmaprabhas Law Associates, AOR

Mr. Siddhartha Dave, Sr. Adv.
Mr. Sandeep Jha, Adv.
Mr. Arjun D. Singh, Adv.
Mr. Ashish Singh, Adv.
Mr. Dharmendra Kumar Sinha, AOR

Ms. Sonia Mathur, Sr. Adv.
Mr. Uday Prakash Yadav, Adv.
Mr. Simarjeet Singh Saluja, Adv.
Ms. Prerna Dhall, Adv.
Noor Rampal, Adv.
Ms. Aastha Mehta, Adv.
Ms. Ishita Sinha, Adv.
Mr. Rohit Pandey, Adv.
Mr. Murari Tiwari, Adv.
Mr. Ramjee Pandey, AOR

Ms. Aishwarya Bhati, Sr. Adv.
Ms. Manisha Chava, Adv.
Mr. Rustam Singh Chauhan, Adv.
Ms. B.L.N. Shivani, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Ms. Harshita Raghuvanshi, Adv.
Ms. Shreyase Aggrwal, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

Mr. Vishvajit Singh, Sr. Adv.
Mr. Sandeep Jha, Adv.
Mr. Ashish Singh, Adv.
Mr. Dharmendra Kumar Sinha, AOR

Mr. Jayant Muthuraj, Sr. Adv.
Mr. Sandeep Jha, Adv.
Mr. Arjun D. Singh, Adv.
Mr. Dharmendra Kumar Sinha, AOR

Mr. Ratnakar Dash, Sr. Adv.
Mr. Shashank Singh, AOR
Mr. Anupam Chaudhary, Adv.
Mr. Manoj Kumar Dwivedi, Adv.
Mr. Mrinal Kumar Sharma, Adv.

Ms. Bansuri Swaraj, Adv.
Mr. Arjun D. Singh, Adv.
Ms. Ana Upadhyay, Adv.
Mr. Akash Singh, Adv.
Ms. Manya Hasija, Adv.
Mr. Prem Sunder Jha, AOR

Mr. Vishvajit Singh, Sr. Adv.
Mr. Pankj Bist, Adv.
Mr. Shashank Singh, AOR
Mr. Anupam Chaudhary, Adv.
Mr. Manoj Kumar Dwivedi, Adv.
Mr. Mrinal Kumar Sharma, Adv.

Mr. Krishnanand Pandeya, AOR
Mr. Manish Kumar, Adv.

Mr. Anshuman Srivastava, AOR

Mr. Naresh Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

The parties are at liberty to put in their written submissions
within seven days from today.

(MUKESH NASA)
COURT MASTER

(VIRENDER SINGH)
BRANCH OFFICER